

attitude generally in regard to its financial assistance to those units ; and .

(c) if so, the facts thereof and steps being contemplated to help the growth of the BIC Ltd., Kanpur more in the interest of its large number of workers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The names of the units of British India Corporation Ltd. financed by the State Bank of India (SBI) are given below :—

- (i) Kanpur Woollen Mills, Kanpur.
- (ii) New Egerton Woollen Mills, Dhariwal.
- (iii) Elgin Mills Co. Ltd. (a subsidiary).

(b) and (c) Mill is still having heavy losses. Various viable schemes of revival have been considered and a final rehabilitation programme may be formulated in due course by the Government, institutions and banks in the case of British India Corporation Ltd. SBI on its part is providing the need based financial assistance to the company.

Branches of State Bank of Hyderabad, Calcutta

10502. **SHRI H. N. NANJE GOWDA :** Will the Minister of FINANCE be pleased to state :

(a) the total number of branches working in Calcutta of State Bank of Hyderabad ;

(b) whether it is a fact that these branches do not render proper assistance to small scale registered units as a matter of principle ;

(c) if so, the facts thereof indicating the total number of such account holders in the books of the bank during 1980, 1981 and 1982 and in 1983 ;

(d) whether it is also a fact that quite a good number of officers working in the Bank's branches in Calcutta are holding their positions for more than four to five years and whether this has resulted into a vested group against such SBI units ; and

(e) the efforts being made to cause transfers for better services to constituents as a whole ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) According to available information, 3 branches of the State Bank of Hyderabad are reported to be functioning in Calcutta, West Bengal.

(b) to (e) All branches of commercial banks are expected to render the services required by their clientele in the area, which they serve. Government do not have any information as to whether any services required of the Calcutta branches of the State Bank of Hyderabad in the context of the area of their operation are not being rendered by them as a matter of principle or whether any group of officers in these branches is opposed to small industrial units. Government have advised the banks that officers and clerical staff should be regularly rotated at intervals of not more than three years and five years respectively. However, Reserve Bank of India have been advised to look into the matter with a view to taking corrective action, if any required.

Flag Marches by Army

10503. **PROF. NARAIN CHAND PARASHAR :** Will the Minister of DEFENCE be pleased to state :

(a) the number of occasions on which the Army has been deployed and Flag Marches held in the various strife torn parts of the country during the past three years ;

(b) the details thereof, with dates and places ;

(c) whether any appreciation has been made of the good work done by the Army on these occasions ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) and (b) Information on the occasions when the Army was called out to assist civil authorities in maintaining law and order is given in the attached statement. No records are maintained on the number of flag marches carried out during these occasions.

(c) to (e) Appreciation of the work done by the Army has been conveyed at appropriate levels. However, no statistics are maintained of this.

STATEMENT

Sl. No.	State/ U.T.	Location	Duration of aid
1980			
1.	U.P.	Moradabad	(i) 13 Aug. 80 — 7 Oct. 80 (ii) 15 Oct. 80 — 2 Dec. 80
2.	.	Aligarh	16 Aug. 80 — 7 Oct. 80
3.		Meerut	15 Aug. 80 — 25 Aug. 80
4.		Pilibhit	16 Aug. 80 — 30 Aug. 80
5.		Bareilly	16 Aug. 80 — 25 Aug. 80
6.		Agra	17 Aug. 80 — 24 Aug. 80
7.		Allahabad	(i) 21 Aug. 80 — 15 Sep. 80 (ii) 16 Oct. 80 — 21 Oct. 80
8.		Lucknow	21 Aug. 80 — 26 Aug. 80
9.		Gorakhpur	23 Aug. 80 — 27 Aug. 80
10.		Saharanpur	16 Oct. 80 — 24 Oct. 80
11.		Dehra Dun	20 Oct. 80 — 21 Oct. 80
12.		Varanasi	18 Oct. 80
13.		Ferozabad	22 Aug. 80
14.		Kanpur	16 Nov. 80
15.		Chandausi	18 Aug. 80 — 4 Sep. 80
16.		Sambal	16 Aug. 80 — 4 Sep. 80
17.		Amroha	18 Aug. 80 — 24 Aug. 80
18.	M.P.	Mhow	15 Aug. 80 — 25 Aug. 80
19.		Indore	15 Aug. 80
20.	GUJARAT	Ahmedabad	16 Aug. 80 — 23 Aug. 80
21.		Rajkot	17 Aug. 80 — 23 Aug. 80
22.	DELHI/U.T.	Delhi	15 Aug. 80 — 23 Aug. 80
23.	NAGALAND	Mokokchung	28 Jul. 80 — 30 Jul. 80
24.	MEGHALAYA	Shillong	(i) 2 May 80 — 3 May 80 (ii) 29 May. 80 — 7 Jan. 80 (iii) 22 Dec. 80 — 4 Jan. 81
25.	BIHAR	Ranchi	18 Dec. 80 — 24 Dec. 80
26.	J & K	Doda	4 Apr. 80 — 8 Apr. 80
27.		Baramulla	2 Apr. 80 — 6 Apr. 80
28.	ASSAM	Assam	1 Jan. 80 — 31 Dec. 80
1981			
1.	GUJARAT	Ahmedabad	1 Feb. 81 — 2 May 81
2.	J & K	Bandipur	4 Apr. 81
3.	ASSAM	Assam	1 Jan. 81 — 31 Dec. 81
1982			
1.	KERALA	Trivandrum	30 Dec. 82 — 2 Jan. 83
2.	GOA (U.T.)	Goa	2 Nov. 82 — 7 Nov. 82

Sl. No.	State/U.T.	Location	Duration of aid
3.	MIZORAM (U.T.)	Mizoram	Nov. 82 — Dec. 82
4.	GUJARAT	Baroda	(i) 28 Oct. 82 — 5 Nov. 82 (ii) 14 Dec. 82 — 3 Jan. 83
5.	MAHARASHTRA	Bombay	18 Aug. 82 — 9 Sep. 82
6.	ARUNACHAL PRADESH	Arunachal Pradesh	17 Jul. 82 — 21 Aug. 82
7.	ASSAM	Assam	1 Jan. 82 — 31 Dec. 82
1983			
1.	ASSAM	Kamrup	1 Jan. 83 — 30 Apr. 83
2.		Goalpara	1 Jan. 83 — 30 Apr. 83
3.		Nowgong	1 Jan. 83 — 30 Apr. 83
4.		Darrang	1 Jan. 83 — 30 Apr. 83
5.		Sibsagar	1 Jan. 83 — 30 Apr. 83
6.		N. Lakhmipur	1 Jan. 83 — 30 Apr. 83
7.	J & K	Rajouri	10 Mar. 83 — 11 Mar. 83

Coordination between Sarkaria Commission and Eighth Finance Commission

10504. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether there would be any coordination between the 'SARKARIA' Commission and the Eighth Finance Commission regarding the financial relations between the Centre and the States especially in relation to the matters at present within the divisible pool and raising the resources ;

(b) if so, the nature of coordination established or sought to be established ; and

(c) if not, the reasons therefor and the mechanism through which any concurrent coordination of these matters would be ensured ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO) : (a) The terms of Reference of the Sarkaria Commission have not yet been finalised and notified.

(b) and (c) Does not arise.

Production and Distribution of Cheap Quality Cloth

10505. PROF. NARAIN CHAND PARASHAR :
SHRI SHANTUBHAI PATEL :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have ensured adequate production and proper distribution of medium and cheap quality cloth to the masses at reasonable prices during the last three years ;

(b) if so, the total production of medium and cheap quality of cloth in the country during each one of the three years ; and

(c) the nature of mechanism established to ensure the availability of these varieties of cloth to the people in the villages ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) There is no control over the production and distribution of cloth other than controlled cloth. The production of coarse, medium B and medium A categories of cloth during the last three years is as under :

Category	(Figures in million metres)		
	1980-81	1981-82	1982-83 (April-Aug.)
Coarse (below 17s)	416	320	113
Medium B (17s - 25s)	878	685	227
Medium A (26s — 40s)	1948	1769	569